

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 176 of 2011 &
IA 265 of 2011**

Dated: 24th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Tamil Nadu Generation & Distribution Corporation LtdAppellant (s)
Versus
PPN Power Generating Co. P. Ltd. & Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. S. Vallinayagam for TANGEDW

Counsel for the Respondent(s): Mr. Senthil Jagadeesan
Mr. Krishana Dev

ORDER

At the request of the learned counsel for the respondent no.1, post
the matter on **8.12.2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS/J